

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3142  
ANSWERED ON:12.12.2012  
CONCESSION IN TUITION FEES  
Karwariya Shri Kapil Muni

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to provide hundred per cent concession in tuition fees to poor students in each State of the country including Uttar Pradesh;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (c): The Right of Children to Free and Compulsory Education (RTE) Act, 2009 has become operative with effect from 01.04.2010. Section 3 (1) of the RTE Act provides that "every child in 6 -14 age group shall have the right to free and compulsory education. No child shall be liable to pay any kind of fee or charge or expenses which may prevent him or her from pursuing and completing the elementary education".

The All India Council for Technical Education (AICTE) under the Tuition Fee Waiver Scheme earmarks 5% of intake seats in all courses and all programmes for students belonging to poor families. These are supernumerary seats compulsory in all AICTE approved Institutes. This scheme benefits about 1 lakh students every year whose family income is less than Rs.4.5 lakh per annum.